**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH**
**COURT-IV**

10. IA 1045(MB)2024
IN
C.P. (IB)/3026(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.07.2024**

Name of the Party: The Janata Sahakari Bank Ltd
Vs
M/S. Beton Concrete Products Pvt Ltd.

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

**ORDER**

1. Adv. Jog Singh a/w Adv. Karan Ratti Kapoor, Adv. Ragini Singh, Adv. Sanjana Salvi and Adv. Mihir Rathod for the Applicant present through virtual mode. Adv. Avinash R. Khanolkar a/w Adv. Khushbu Bhanushali for the Respondent/ Liquidator present through physical mode.

   **IA 1045(MB)2024**

2. Ld. Counsel for the Applicant seeks some time to perusal of the Reply.
3. At the request of Counsel, the matter is adjourned to **12.08.2024** for further consideration.

Sd/-
**ANU JAGMOHAN SINGH**
**Member (Technical)**

Sd/-
**KISHORE VEMULAPALLI**
**Member (Judicial)**

/Dubey/